

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 33

**IA No. 623/2023
in
CP(IB) No. 27/Chd/Hry/2019
(Admitted Matter)**

**Under Section 7 & 22(3)(a),IBC
2016**

In the matter of:-

Bank of Baroda (erstwhile Dena Bank)
Vs.

.....Petitioner

JM Feed Mills Pvt. Ltd.

....Respondent

Due to paucity of time, the matter could not be taken up, hence,
adjourned to 27.03.2023.

Sd/-
Court Officer

March 09, 2023
VN